

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) The present annual requirement of lead, both primary and secondary, in the country is about 75,000 MT.

(b) Production of primary and secondary lead in the country during 1982-83 was 22,895 tonnes.

(c) Yes, Sir.

(d) There is a proposal to set up a zinc-lead smelter complex with a capacity to produce 70,000 tonnes zinc and 35,000 tonnes primary lead per annum at a site near Village Chanderiya in the District of Chittorgarh (Rajasthan). The proposal is under the active consideration of the Government for an investment decision.

राजभाषा अधिनियम 1963 के अन्तर्गत निकाले गए दस्तावेज

8752. श्री रामावतार शास्त्री : क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय विभाग ने वर्ष 1982 के दौरान राजभाषा अधिनियम, 1963 की धारा 3 (3) में अपेक्षित कितने विभिन्न दस्तावेज निकाले;

(ख) ऐसे दस्तावेजों में से कितने द्विभाषी और कितने केवल अंग्रेजी में निकाले गए;

(ग) जो दस्तावेज केवल अंग्रेजी में निकाले गए, उन्हें नियमतः द्विभाषी रूप में न निकालने के क्या कारण थे; और

(घ) क्या यह सुनिश्चित किया जाएगा कि भविष्य में ऐसे सभी दस्तावेज राजभाषा अधिनियम की उपर्युक्त धारा के अनुसार द्विभाषी रूप में निकाले जायेंगे ?

इस्पात और खान मन्त्रालय के राज्यमंत्री (श्री एन० के०पी० साल्वे) (क) और (ख) : वर्ष

1982 के दौरान राजभाषा अधिनियम, 1963 की धारा 3 (3) के अन्तर्गत इस्पात और खान मन्त्रालय द्वारा हिन्दी और अंग्रेजी दोनों भाषाओं में जारी किए गए विभिन्न दस्तावेजों की संख्या इस प्रकार है :—

सामान्य आदेश	729
अधिसूचनायें	215
प्रशासनिक तथा	4
अन्य प्रतिवेदन	

संसद के सदन अथवा सदनों में सभी कागजात हिन्दी तथा अंग्रेजी, दोनों भाषाओं में प्रस्तुत किए गए थे।

(ग) और (घ) : प्रश्न नहीं उठते।

Infiltration by Foreigners

8753. SHRI RAM PRASAD AHIRWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of foreigners who have infiltrated into the country in each of the last three years and in the current year into each of the border districts of Rajasthan, Gujarat, Jammu and Kashmir, Eastern Bihar, West Bengal, Assam and Tripura ;

(b) how many of them have got for themselves ration cards, names enrolled in voter lists and have acquired immovable property in each district of the above States ; and

(c) the steps taken to deport them and to seal the borders for effective check ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c). The information is being collected, and the same will be laid on the Table of the House.

Approval of Foreign Collaborations

8754. SHRI LAKSHMAN MALLICK : Will the Minister of INDUSTRY be pleased to state :